Residential schools for minority girls

- 1572. SHRIMATI NAZNIN FARUQUE: Will the Minister of MINORITY AFFAIRS be pleased to state:
- (a) the details of NGOs assisted by Maulana Azad Education Foundation (MAEF) for construction of residential schools exclusively for minority girls;
- (b) the details of number of girl students enrolled in the educational complexes availing financial assistance by MAEF State-wise; and
- (c) the details of measures taken by MAEF to strengthen vocational/technical training centres and the number of girls enrolled in vocational/training centres aided by MAEF?

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): (a) Maulana Azad Education Foundation (MAEF) does not provide grants-in-aid for residential schools exclusively for minority girls. The MAEF sanctions grants-in-aid to Non Government Organizations (NGOs) managing institutions where, *inter alia*, number of beneficiaries from educationally backward minorities is more than 50% subject to other eligibility criteria.

- (b) Does not arise in view of (a) above.
- (c) The MAEF is running a vocational training centre at Delhi where free training is provided to girl students in courses like dress designing / cutting and tailoring, textile designing, arts and crafts and computers. At present, 198 girls are enrolled to receive training at vocational training centre run by MAEF.

Implementation of Sachar Committee Report

- 1573. SHRI MOHAMMED ADEEB: Will the Minister of MINORITY AFFAIRS be pleased to state:
- (a) the present status of implementation of Sachar Committee Report;
- (b) the proposals for future; and
- (c) the extent to which the recommendations of the panel are not being implemented along with the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): (a) to (c) The status of implementation on the decisions taken by the Government